

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/13/2016
NAME OF THE PETITIONER(S) : Mr. Sankara Narayanan Subha Sundar
NAME OF THE RESPONDENT(S) : M/s Nal Unavu Foods Private Limited & 2 Others
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. C.K. Raju

Counsel for petitioner
Practising Company Secretary

(Signature)

ORDER

Shri C.K.Raju, PCS for petitioners present. Time of the Court is over. Court is adjourned. For hearing the matter, put up on **17/3/2017 at 11.00 A.M.**

(Signature)
(Ch.Md. Sharief Tariq)
Member (Judicial)

(Signature)
(K.Anantha Padmanabha Swamy)
Member (Judicial)